

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI (COURT-II)

Item No. 220
(IB)-868(ND)2018 IA/1556/2019

IN THE MATTER OF:

M/s. Propertree Real Estate Solution Pvt. ... Applicant/Petitioner
Ltd.

Vs.

M/s. Unibera Developers Pvt. Ltd. ... Respondent

Under Section: 9 of IBC, 2016

Order delivered on 08.07.2021

CORAM:

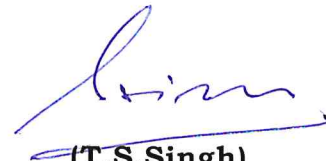
SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT: Adv C S Gupta for Respondent CD

ORDER

Renotify this case on 17th August, 2021.


(T.S.Singh)
Court Officer